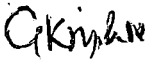
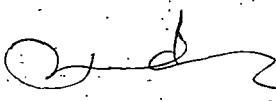


C. A. T. Bench, JAIPUR

Date of Order	Orders
28.7.93	None for the petitioner. This is an MP for fixing an early date of hearing in OA 72/91 Bheem Raj Meena vs. and, which has been listed for hearing in due ^{vide annotation} course on 2.2.93. We have perused the MP. We are satisfied with reasons given therein for early hearing. The OA 72/91 be listed for hearing on 2.9.93. The MP stands disposed of accordingly.
	 (P. Sharma) Administrative Member  Gopal Krishna Member (Judl.)
	Copy sent to the app & rep. And in wd 59/4 to 59/5  25-8-93 